GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS **RAJYA SABHA**

UNSTARRED QUESTION NO-2028

ANSWERED ON-06/08/2025

CONSTRUCTION OF MORBI AND WANKANER BYPASSES

2028. SHRI KESRIDEVSINH JHALA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether Government has received any representation regarding the construction of Morbi and Wankaner bypasses in Gujarat;
- (b) if so, the details of such proposals, including options considered for a combined bypass or separate bypasses for Morbi and Wankaner;
- (c) the action taken or proposed to be taken by Government to approve and implement these bypasses with a view to improve road connectivity and reduce traffic congestion in the region; and
- (d) whether any timeline has been proposed for the planning, approval and construction of the Morbi and Wankaner bypasses, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The work of Detailed Project Report (DPR) for development of Morbi and Wankaner bypasses has been initiated and alignment for Morbi bypass has been approved. Development of National Highways is a continuous process. The Government in the Ministry of Road, Transport and Highways receives proposals from various State Governments / Union Territories (UTs), including from the State Government of Gujarat, from time to time, for development / upgradation of National Highways (NHs). Decision for project implementation and investment is taken based on the outcome of DPR, requirement of connectivity, inter-se priority and synergy with PM Gati Shakti National Master Plan.
